

MR. CHAIRMAN: Already the hon. Speaker ruled it out and he did not allow it. I cannot overrule the Speaker's ruling. Please sit down.

SHRICHIRANJI LAL SHARMA: Courts are closed for the last six months demarcation of boundaries of new districts created by Haryana Government.

*(Interruptions)**

MR. CHAIRMAN: Nothing will go on record.

(ii) Need to take steps to overcome power crisis in Andhra Pradesh

SHRIMATI UMA GAJAPATHI RAJU (Visakhapatnam): The worsening power situation in Andhra Pradesh threatens to turn very serious. In fact by the end of the Eighth Plan the position will be worse. The Growth rate of installed capacity is 6.4 per cent while the demand will grow at the rate of 10 per cent. Consequently, peak power deficit, at the end of the Eight plan, will be 28 per cent. The development of industries in Visakhapatnam will suffer as will the growth in the Agriculture sector. It is therefore necessary that priority action be taken in setting up additional project like the Visakhapatnam Thermal Power Plant, by the Central Government under the NTPC to avoid the crisis looming in the Horizon.

(iii) Need to ensure regular supply of electricity in Delhi

SHRI J.P. AGARWAL (Chandni Chowk): The power situation in Delhi appears to be grim, and has acquired proportions which require immediate consideration at the highest level. Many localities are already being denied regular supply. Also, the small industries have been crying for the improved supply. The past six months were considered to be lean months, because requirement of power is less during winter. If the situation has been bad even during this

period, future prospects are bleak. The previous Government had taken certain decisions and the power situation last year was better. I am sure that the Ministry of Energy will keep in constant touch with DESU and do whatever is necessary, so that people do not suffer because of power shortage in the Capital.

[Translation]

(iv) Need to convert metre-gauge railway line into broad-gauge between Manasi Junction and Forbesganj and also to lay new railway line in Saharsa district, Bihar for its development

SHRI SURYA NARAYAN YADAV (Saharsa): Mr. Chairman, Sir, the district of Saharsa, besides being affected by floods, is a very backward area on account of which traffic remains completely disrupted there. In all the blocks of this district, there are neither any metalled roads nor village roads. As this area is situated on the Nepal—China border, the lack of communication facilities affects the security arrangements and the common people also have to face lot of difficulties in moving from one place to another. At the same time, Central Government and Bihar Government are spending Rs. 100 crores each annually on the flood-relief operations.

Therefore, I would like to demand from the Central Government to undertake the following works on priority basis:

- (1) The metre gauge railway lines between Manasi junction and Forbesganj and Saharsa to Purnia should be converted into broad gauge.
- (2) A new railway line should be laid between Nirmali Bazaar and Saraygarh Stations of Saharsa district. Arrangements should be made to start a train between Forbesganj bazaar and Virpur.